

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4045

ANSWERED ON:19.12.2011

GREEN CREDIT SCHEME

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**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether European Union have adopted discriminatory policy on the issue of `Carbon Credit` to be adopted for checking pollution in planes;
- (b) if so, the complete details thereof;
- (c) the policy adopted by the Indian Government on the issue of `Carbon Credit` alongwith details thereof;
- (d) the efforts made by the Government to convince European Union about India`s position till-date and the meaningful result thereof;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) European Union(EU) has decided to include the emissions from the aviation sector in its Emissions Trading System(ETS) with effect from 2012 . Under the scheme, all non-EU flights entering EU territory will be required to buy emission allowances based on their share of GHG emissions. Exemptions will be provided to some airlines if the frequency of flights is lower than prescribed or the country concerned implements equivalent measures for emissions reduction in this sector within its own territory.

(c) to (f) India considers the step as a unilateral measure and in violation of the Chicago Convention and the provisions of United Nations Framework Convention on Climate Change (UNFCCC). The measure is also against the spirit of bilateral air services agreement entered into by India with some of the EU countries. The Government of India has expressed concern to the European Union on this unilateral measure both at multilateral and bilateral level. India took the lead in getting a joint declaration issued with the support of like-minded non EU member states of International Civil Aviation Organisation (ICAO) that are opposed to the EU's decision. The joint declaration was submitted to ICAO council for consideration. ICAO Council has adopted the declaration with minor modifications.